

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 902/252/ND/2018

Under Section: 252

In the matter of:

Income Tax Officer Ward-1(4) New Delhi **....Appellant**

Vs.

ROC M/s Aerial Workplatform Hire Pvt. Ltd. **....Respondent**

Order delivered on 04.10.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

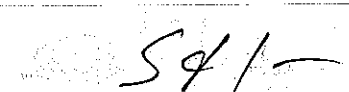
For the Appellant :

For the ROC :

For the IT : Ms. Lakshmi Gurung St. Counsel
with Mr. Divey Kant Adv. & Ms.
Easha Kadian

ORDER

Learned counsel for the appellant seeks time to serve the respondent No. 5 and files service affidavit. For further consideration on 01.11.2018.



**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**